

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 68(ND)10**  
**CA. NO.**

**PRESENT: B. S. V. PRAKASH KUMAR**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 10.30 A.M**

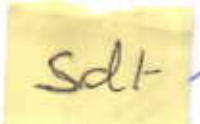
**NAME OF THE COMPANY: M/s. Vinod Kumar Sharma V/s. M/s. Bhawani Cold Storage Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

| <b><u>S.NO.</u></b> | <b><u>NAME</u></b> | <b><u>DESIGNATION</u></b> | <b><u>REPRESENTATION</u></b> | <b><u>SIGNATURE</u></b> |
|---------------------|--------------------|---------------------------|------------------------------|-------------------------|
|---------------------|--------------------|---------------------------|------------------------------|-------------------------|

**Order**

The matter is adjourned to 08.08.2016 at 2 p.m.

  
**(B.S.V. PRAKASH KUMAR)**  
**Member (Judicial)**